

DIVISION BENCH
COURT - I

O-214

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/45(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JUNE 2024

IN THE MATTER OF	ASSOCIATED GENERAL TRADING SOCIETY LTD
UNDER SECTION	SEC. 230-232, SEC 234

Appearance via video conference/physically

Ms. Manju Bhuteria, Adv.

] For Applicant

Ms. Aisha Amin, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **09.08.2024**.

Satyajit Roy
(Court Officer)